

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of an autonomous Board for all-sided development of all economically backward areas of the country".

*The motion was adopted*

SHRI YADVENDRA DATT: I introduce the Bill.

16.21 1/2 hrs.

ANTI-ESPIONAGE BILL\*

[English]

SHRI YADVENDRA DATT (Jaunpur): I beg to move for leave to introduce a Bill to provide for capital punishment to spies for espionage in India and their summary trial.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for capital punishment to spies for espionage in India and their summary trial".

*The motion was adopted*

SHRI YADVENDRA DATT: I introduce the Bill.

16.22 hrs.

GRAINS BOARD BILL\*

SHRI YADVENDRA DATT (Jaunpur): I beg to move for leave to introduce Bill to provide for establishment of an autonomous

Board for fixation of minimum prices every year of all the agricultural commodities in the nature of foodgrains and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for establishment of an autonomous Board for fixation of minimum prices every year of all the agricultural commodities in the nature of foodgrains and for matters connected therewith".

*The motion was adopted.*

SHRI YADVENDRA DATT: I introduce the Bill.

16.22 1/2 hrs.

[English]

COMPULSORY MILITARY TRAINING BILL\*

SHRI UTTAM RATHOD (Hingoli): I beg to move for leave to introduce a Bill to make military training compulsory for all able-bodied persons.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to make military training compulsory for all able-bodied persons."

*The motion was adopted.*

SHRI UTTAM RATHOD: I introduce the Bill.